

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 834 of 2019

IN THE MATTER OF:

Mrs. Inderpreet Kaur & Ors.

...Appellants

Versus

M/s Real Tech Constructions Pvt. Ltd.

...Respondent

Present

For Appellant:

For Respondent:

With
Company Appeal (AT)(Ins) No. 835 of 2019

IN THE MATTER OF:

Mrs. Inderpreet Kaur & Ors.

...Appellants

Versus

M/s Meters and Instruments Pvt. Ltd.

...Respondent

Present

For Appellant:

For Respondent: Mr. Anurag, Advocate.

ORDER

19.09.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 18th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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